

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 129 /UHC/Admin.A/2012

Dated: July 13, 2012.

Smt Pritu Sharma, Additional Chief Judicial Magistrate, Haldwani, District Nainital is transferred and posted as 1<sup>st</sup> Additional Chief Judicial Magistrate, Dehradun, in the vacant Court.

No. 130 /UHC/Admin.A/2012

Dated: July 13, 2012.

Ms. Rajani Shukla, Assistant Sessions Judge [Civil Judge (Sr. Div.)]/8<sup>th</sup> F.T.C., Haldwani, District Nainital is posted as Additional Chief Judicial Magistrate, Haldwani, District Nainital, vice Smt. Pritu Sharma.

No. 131 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Sanjeev Kumar, Assistant Sessions Judge [Civil Judge (Sr. Div.)]/ F.T.C., Almora is posted as Civil Judge (Sr. Div.), Almora, vice Sri Mithilesh Jha.

No. 132 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Rakesh Kumar Singh, Additional Civil Judge (Sr. Div.), Tehri Garhwal is posted as Civil Judge (Sr. Div.), Tehri Garhwal, vice Sri Nandan Singh.

This order shall come into force with immediate effect.

**By Order of the Court,**

Sd/-  
**(Ram Singh)**  
Registrar General.

Dated: July 13, 2012.